

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCHES "B": DELHI

BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER

ITA.No.2089 & 2090/Del./2011
Assessment Years 2004-05 & 2005-2006

Discovery Asia Inc. USA KPMG Building No.10, Tower-B, DLF Cyber City, Phase-II, Gurgaon – 122 002. PAN AABCD4333P	vs.,	The Deputy Director of Income Tax, International Taxation, Circle-1(2), New Delhi.
(Appellant)		(Respondent)

ITA.No.5313/Del./2010
Assessment Year 2006-2007

Discovery Asia Inc. USA DLF Building No.10, 8 th Floor, Tower-B, DLF Cyber City, Phase-2, Gurgaon. PIN-122 002. PAN AABCD4333P	vs.,	The Assistant Director of Income Tax, International Taxation, Circle-1(1), New Delhi.
(Appellant)		(Respondent)

For Assessee :	Ms. Prachi Rastogi, C.A.
For Revenue :	Shri G.K. Dhall, CIT-D.R.

Date of Hearing :	29.11.2017
Date of Pronouncement :	29.11.2017

ORDER

PER BENCH :

These appeals by the assessee are directed against the common order of the Ld. CIT(A)-XI, New Delhi, dated 24th January, 2011 for the A.Ys. 2004-2005 and 2005-2006 and order of DRP-1,

New Delhi, dated 19th August, 2010, under section 144C and assessment order dated 31st August, 2010 passed under section 143(3)/144C(1) of the I.T. Act, 1961, for the A.Y. 2006-2007.

2. The assessee in all the appeals has made a request for withdrawal of all the appeals mentioning therein that assessee being a non-resident company has invoked Mutual Agreement Procedure (MAP) of DTAA and settlement have been arrived at between the Competent Authority of India and USA. The assessee, therefore, seeks permission to withdraw all the appeals.

3. In view of the submissions of the assessee, the appeals of the assessee are dismissed as withdrawn.

4. In the result, appeals of the assessee are dismissed as withdrawn.

Order pronounced in the open Court.

Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Sd/-
(BHAVNESH SAINI)
JUDICIAL MEMBER

Delhi, Dated 29th November, 2017

VBP/-

Copy to

1.	The appellant
2.	The respondent
3.	CIT(A) concerned
4.	DRP-1, New Delhi
5.	CIT concerned
6.	D.R. ITAT "B" Bench
7.	Guard File

//By Order//

ASST. REGISTRAR : ITAT :
DELHI BENCHES : DELHI.